the State Governments, the question of having a Central legislation to rationalise the conduct of lotteries all over the country is under consideration of the Government. The question of putting a ceiling on the maximum amount of a prize etc. will be considered at the appropriate stage.

गन केरिएज फंक्टरी, जबलपुर का डाक तथा तार कार्यालय

- 311. पंडित भवानी प्रसाद तिवारी: क्या मंचार मत्री यह बताने की कृपा करेगे कि:
- (क) गन केरिएज फैक्टरी, जबलपुर मे डाक तथा तार कार्यालय के जिन 3 कर्मचारियो की उम कार्यालय मे डाका डाले जाने के फलस्वरूप हत्या कर दी गयी थी, उनके परिवारों को कितना मुभ्रावजा दिया गया है, ग्रीर
- (ख) क्या मध्य प्रदेश सरकार हत्यारो को पकड़ ने सफल हो गयी है और यदि हा, तो इस सबध मे ब्रागे क्या कार्यावाही की जा रही है ?

†[Post and telegraphs office at guncarriage factory, Jabalpur

- 311 PT, BHAWANI PRASAD TIWARY Will the Minister of COM-MUNICATIONS be pleased to state,
- (a) the amount of compensation paid to the families of the three employees of the Post and Telegraphs Office at Guncarriage Factory, Jabalpur, murdered as a result of dacoity committed in that office, and
- (b) whether the Government of Madhya Pradesh have succeeded in apprehending the murderers; and if so, what further action is being taken in this regard?

संचार मंत्री (श्री एच० एन० बहुगुणा) : (क) | प्रत्येक मृत कर्मचारी के परिवार के लिए 10,000 |

हाये के तकद मुम्राबजे की मजूरी दी गई है ग्रीर 1,500 हपये की तकद अनुदान की ग्रदायगी पहले ही की जा चुकी है। माथ ही परिवारों की मृत्यु-ब-सेवानिवृत्ति ग्रेच्युटी की ग्रदायगी भी कर दी गई है। इसके ग्रलावा, दो कर्मचारियों (तीन मे से) के पुत्नों को भर्ती के सामान्य नियमों में ढील देकर विभाग में नौकरी पर लगा लिया गया है। तीसरे कर्मचारी के लड़के को विभाग ने उसकी शिक्षा ग्रीर खर्च के लिए छात्रवृत्ति मजूर की है। इस कर्मचारी को पत्नी के लिए जो कि रोगो बताई गई है, विभाग के खर्च पर चिकित्सा की व्यवस्था की जाएगी।

(ख) इम मामले पर पुलिस श्रभी तफशीस कर रही है। जिन तीन व्यक्तियो पर सदेह था, उन्हें गिरफ्तार कर लिया गया है। पुलिस विभाग के माथ उच्च स्तर पर निकट का सम्पर्क स्थापित किया गया है।

†ITHE MINISTER OF COMMUNICA-TIONS (SHRI H N. BAHUGUNA) (a) A cash compensation of Rs 10,000/has been sanctioned and a cash grant of Rs 1500/- has already been paid to the families of each of the deceased employees. In addition, Death-cum-retirement gratuity has been paid to the families Besides, sons of two (out of 3) officials have been given employment in the Department in relaxation of normal recruitment rules. A son of the third official has been given scholarship by the Department for his education and upkeep. This official's wife who is reported to be unwell will be given medical treatment at the cost of the Department.

(b) The case is still under investigation with the police who have arrested three suspects. A close haison has been kept with the police at high levels]

ALIENATION OF THE PALACES OF
EX-MAHARAJA OF MYSORE
312. SHRI VEERENDRA PATIL:

DR. K. NAGAPPA ALVA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to the Starred Question No. 112 given in the Rajya Sabha on 11-5-72 and state:

- (a) whether the Government of India have recently agreed to waive the condition of non-alienability in respect of the three palaces at Bangalore, Mysore and Doty which are in possession of the exruler, Maharaia of Mysore; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT) (a) and (b) The whole matter is under examination in consultation with the Government of Mysore

T.V. CENTRE FOR MADRAS

313 SHRI B V ABDULLA KOYA: Will the Minister of Information and Broadcasting be pleased to state the progress made so far with regard to the setting up of a TV Centre in Madras?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL). The position is as under:

- (a) Civil Works. Estimates for the TV station buildings have been sanctioned. The State Public Works Department, who have been entrusted with the work, will be starting the building construction shortly
- (b) Tower: Indents for the fabrication of the TV Tower have been placed on the Director General Supplies & Disposals who will be finalising the tenders shortly.
- (c) Equipment: Orders for supply of the equipment have already been placed
- (d) Target Date: The Station is expected to be commissioned by December, 1973

MANUFACTURE OF CONSUMER GOODS
IN THE PUBLIC SECTOR

314 SHRI SANAT KUMAR RAHA:

- DR. K. MATHEW KURIAN: Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government propose to manufacture certain consumer items in the public sector; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESWAR PRASAD). (a) and (b) Yes, Sir. Some proposals for the manufacture of consumer goods in the public sector are under consideration and feasibility reports for some of these items have been prepared These reports are under various stages of consideration.

MAHARASHTRA-MYSORE-KERALA BORDER DISPUTE

315 SHRI VEERENDRA PATIL: DR. K NAGAPPA ALVA SHRI H S. NARASIAH.

of Minister HOME Will the **AFFAIRS** be pleased to state the steps proposed to be taken by the Government of India to ımplement the Mahajan Commission's Report regarding the boundary dispute between Maharashtra and Mysore, and Mysore and Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H MOHSIN). Government's desire has been to resolve this issue amicably, if possible by discussion with the Chief Ministers. Efforts are being made to find out areas of agreement between the Chief Ministers with a view to evolving an agreed solution.